| Name of the corporate debtor: Galore Developers Private Limited Date of commencement of CIRP: 09/02/2024 List of creditors as: 27/01/2025 List of Other creditors, if any, (other than financial creditors and operational creditors) (Amount in ₹) | | | | | | | | | | | | | | |
|---|---|------------------------------------|-------------------------------------|--------------------------------|----------------|--|---|------------------------------|-----------------------------|----------------------------------|--|------------------------------------|--|--|
| SI. No. | Name of creditor | Details of o Date of receipt | claim received Amount claimed | Amount of claim admitted | | tails of clair Amount covered by security interest | n admitted Amount covered by guarantee | Whether related party? | % voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| 1 | Reliance Projects and Property Management Services Ltd | 26/02/2024 | 1,258,471 | 1,255,971 | Other Creditor | NA | NA | No | - | - | - | 2,500 | _ | Provisionally admitted |
| 2 | Vasant Yashwantrao Sawant | 10/6/2024 | 4,035,384 | 3,690,000 | Other Creditor | NA | NA | No | - | - | - | 345,384 | - | As per the verification, the RP has found cancellation index II copy in name of claimant for the mentioned flat, thus considered as other creditor |
| 3 | Sagar Shah | 6/11/2024 | 3,500,000 | - | Other Creditor | NA | NA | No | - | - | - | - | 3,500,000 | As per the verification, the RP has found that the claimant has entered into an agreement to sale post CIRP admission, thus the claimant will be classified as othe creditor |
| | | | 8,793,855 | 4,945,971 | - | - | - | | - | - | - | 347,884 | 3,500,000 | |

Notes:

The claims are provisionally admitted on basis of preliminary verification as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents / details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.